

LIKARJUN): (a) The luggage rates have been fixed at 30% higher than the General Parcel rates with effect from 16.1.1992 as against 10% earlier. The increase is approximately 18%.

(b) There is no reduction in the free allowance on luggage for any class because of the hike in luggage rate.

(c) The luggage rate has been increased in order to discourage booking of merchandise as luggage and thereby taking away the limited space available in brakevans for stacking personal luggage of passengers.

Sakri-Hasanpur Rail Line

4380. SHRI BHOGENDRA JHA : Will the Minister of RAILWAYS be pleased to state:

(a) the progress made so far in the construction of Sakri-Hasanpur new railway line; and

(b) the steps being taken for its early completion and the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) This is not an approved work.

(b) Does not arise.

Doubling of Bandel-Katwa line

4381. DR. SUDHIR RAY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for doubling the rail line between Bandel and Katwa of Eastern Railway;

(b) if so, the time frame within which it is proposed to be completed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Constraint of resources. However, certain traffic facility works have been taken up on the section.

Electrification of Bandel-Katwa Section

4382. DR. SUDHIR RAY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for electrification of the Bandel-Katwa Section of Eastern Railway;

(b) if so, the time by which construction work is likely to be completed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) A proposal for taking up electrification of the Bandel-Katwa section has been sent to the Planning Commission for their approval.

(b) and (c). The time schedule will be decided on receipt of approval of Planning Commission.

Manufacture of Medicines by Bogus Companies

4383. SHRI HARI KEWAL PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether unlicensed bogus companies are also manufacturing medicines; and

(b) if so, the number of such companies